

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 600/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: HANS Adventure Holidays Pvt. Ltd.
V/s
ROC, Mumbai

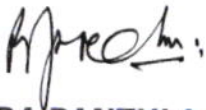
SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 600/252(3)/NCLT/MB/MAH/2017

1. None present. Registry to issue notice.
2. Adjourned to **25.01.2018**.



BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 19.12.2017

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M.K. SHRAWAT

Member (Judicial)